

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 27.1.2020

**ORDER NO. 20 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 10 of 2020 for CESTAT, Chennai for the period **10.2.2020 to 14.2.2020** as follows:-

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial) and Sh. Anil G. Shakkarwar, Hon'ble Member (Technical)	From <b>10.2.2020</b> to <b>14.2.2020</b>	Customs, Excise and Service Tax Division Bench matters.
Sh. P. Dinesha, Hon'ble Member (Judicial)	From <b>10.2.2020</b> to <b>14.2.2020</b>	Single Member Bench Matters.

Note:

1. In the absence of Ms. Sulekha Beevi, Hon'ble Member (J), Sh. P. Dinesha, Hon'ble Member (J) will be the part of the DB.
2. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**  
Registrar

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Asst. Registrar